

GOVERNMENT OF GOA
GOVERNMENT POLYTECHNIC MAYEM,
BICHOLIM – GOA

No.GPB/S&P/Disposal/3-1/2019/ 1607

Dated: 16/12/2019

AUCTION - NOTICE

Sealed Tenders are invited to dispose off unserviceable condemned materials “**AS IS WHERE IS BASIS**” so as to reach the office of the Principal, Govt. Polytechnic Mayem, Bicholim – Goa up to 10.30 a.m. on **15/01/2020**.

The details of unserviceable materials are as below:

Sr. No.	LOT No.	Description of Item	Quantity
1.	LOT- I	Unserviceable Condemned Materials	-

Tenders will be opened in the office of the Principal, Govt. Polytechnic Mayem, Bicholim – Goa on the same day at 11.30 a.m. during which period the tenderers or their authorized representatives may remain present. Tender catalogue along with terms and conditions can be obtained from the same office on all working day/hrs. on payment of Rs.300/- (non refundable) per set from **20/12/2019** to **14/01/2020** (up to 4.00 p.m.).

The lot shall be available for inspection from **30/12/2019** to **14/01/2020** (up to 4.00 p.m.) as per details of locations mentioned in the tender catalogue.

- a) Earnest Money Deposit will be at the rate of 25% of the quoted bid value for disposal of unserviceable condemned materials. The same shall be in the form of Pay order/D.D/D.C.R./Cheque of any scheduled bank, drawn in favour of the Principal, Govt. Polytechnic Mayem, Bicholim, Goa, payable at Bicholim and **to be enclosed by all bidders along with their offer.**

b) The balance 75% of the highest bid value of lot shall be paid by the successful bidder within 07 days after getting intimation from the Auctioning Authority.

This balance payment shall also be in the form of Pay order/D.D/D.C.R./Cheque of any scheduled bank, drawn in favour of The Principal, Govt. Polytechnic Mayem, Bicholim, Goa, payable at Bicholim. In case of failure to make balance payment in time, the amount deposited as per clause (a) above shall stand forfeited to the Government.

The successful bidder shall lift the lot within three weeks of receiving the intimation letter / Delivery Order from the Department and in the event of failure to do so, then the amount deposited as per Clause (a) and (b) above shall stand forfeited to the Government.

GST payable on unserviceable condemned material at the prevailing rate on the amount quoted by the bidder shall be collected from the successful bidder at the time of the final payment.

The Department reserves the right to accept or reject any or all the tenders without assigning any reason thereof.

S/d
(Subhash P. Borkar)
Principal